

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 19th July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 432/2017 (M.A. No. 856/2017)	Saviour Welfare Society Vs. New Okhla Industrial Development Authority	Mr. Mahir Malhotra & Mr. Mukul Mathur, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 333/2017	Sandeep Sharma Vs. Union of India & Ors.	Mr. Romil Pathak, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1
3.	Original Application No. 346/2017	Rajiv Singh & Anr. Vs. Haryana State Industrial & Infrastructure Development Corporation Ltd. & Ors.	Mr. Nachiketa Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 3 Mr. Rajkumar, Adv. for CPCB
4.	Original Application No. 386/2017	Rear Admiral A P Revi IN (Retd.) Vs. Member (Drainage) Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB
FOR HEARING			
6.	Execution Application No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
7.	Original Application No. 270/2016	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv. Mr. Prashtan Kanjale, Adv. for State of Maharashtra Mr. Raja Chatterjee, Adv. for State of WB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Ms. Mazag Andrabi, DAG for State of J & K Mr. Abhishek Yadav, Adv. for U.P. Mr. Nishe Rajen Shonker, Adv. for State of Kerala Ms. Hemantika Wahni, State of Gujarat Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Gopal Singh, Adv. for State of Tripura

			<p>Odisha Mr. D. K. Thakur, AAG for State of H.P. Mr. Naginder Benipal, Adv. for State of Punjab Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Edward belhi, AAG for State of Nagaland Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram Mr. Guntur Prabhakar, Adv. for State of A.P.</p>
8.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	<p>Mr. Gurjinder S. Chahal, Adv. for Applicant Mr. Vinay Mohar Sharma, AAG for R-1,2, 4 & 5 Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for State of Punjab Mr. Sanjeev Kumar Manan, Adv.</p>
9.	Original Application No. 658/2016 (M.A. No. 1234/2016 & M.A. No. 627/2017)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	<p>Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for CGSC Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 Ms. Shristhi Kaul, Adv. for R-9 Ms. Shreya Mehta, Adv. for R-10 & 11</p>
10.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	<p>Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC</p>
11.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	<p>Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.</p>
12.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016) (PH)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	<p>Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. D. K. Agrawal, Adv.</p>

13.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
14.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Advs. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Advs. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP
15.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv.
16.	Original Application No.125/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. S. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.
17.	Original Application No. 322/2015 (M.A. No. 272/2017) (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. (Only M.A. No. 272/2017 will be heard on 19.07.2017) = 1 M.A.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. Mrinmay Bhattmewara, Adv.
18.	Original Application No. 86/2014 (M.A No. 255/2014, M.A No. 256/2014, M.A No. 431/2017 & M.A No. 432/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. (Only M.A. No. 431/2017 & M.A. No. 432/2017 will be heard on 19.07.2017) = 2 M.As.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
19.	Original Application No. 87/2014 (M.A No. 257/2014, M.A No. 258/2014 & M.A. No. 1335/2016 to M.A. No. 1440/2016, M.A. No. 88/2017 & M.A. No. 89/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. (Only M.A. No. 1335/2016 to M.A. 1381/2016 will be heard on 19.07.2017) = 47 M.As.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. H.D. Thaanvi, Adv.
20.	Original Application No. 88/2014 (M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017 & M.A. No. 78/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Mrinmay Bhattmewara, Adv.
21.	Original Application No. 89/2014 (M.A No. 261/2014, M.A No. 262/2014 & M.A. No. 32/2017 to M.A. No. 43/2017 & M.A. No. 76/2017)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Pushpender Singh, Adv. Mr. Mrinmay Bhattmewara, Adv. Ms. Pragya Baghel, Adv.